Annexure-7

Name of the corporate debtor: HIGHLAND AUTOMOBILES PRIVATE LIMITED; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 20.05.2024 In accordance with Section 25(2) (e), IBC ,2016 List of operational creditors (Government dues)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						I	Amount of			(Amount in	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	of contingen	any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks,
1	Deputy Commissioner Recovery, Kashmir, 1st Floor, Excise and Taxation Complex, Solina, Rambagh, Srinagar 190008, Jammu and Kashmir	-	18.05.2024	943,937,281.00	943,937,281.00	Unsecured			No	- <u>-</u>		• • • • • • • • • • • • • • • • • • •			
	Total		is=1	943,937,281.00	943,937,281.00	-	-		-	-	-	-	_	-	

